

13.07½ hrs.

ELECTION TO COMMITTEE

Official Language Committee

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): Mr. Speaker, Sir, on behalf of Shri S. B. Chavan, I beg to move:

"That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, twenty members from among themselves to be members of the Committee to review the progress made in the use of Hindi for the official purpose of the Union and submit a report to the President making recommendations thereon in accordance with sub-section (3) of Section 4 of the said Act."

[English]

MR. SPEAKER: The question is.

"That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, twenty members from among themselves to be members of the Committee to review the progress made in the use of Hindi for the official purpose of the Union and submit a report to the President making recommendations thereon in accordance with sub-section (3) of Section 4 of the said Act."

The motion was adopted.

13.08 hrs.

BUSINESS ADVISORY COMMITTEE

First Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): I beg to move:

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 17th July, 1991."

MR. SPEAKER: The question is:

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 17th July, 1991."

The motion was adopted.

13.09 hrs.

PANEL OF CHAIRMEN

[English]

MR. SPEAKER: I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominated Shri P. M. Sayeed as member of the Panel of Chairmen.

[English]

SHRI FRANK ANTHONY (Nominated Anglo-Indian): I was listening to the medley of topics. But one thing was very clear to my mind and that was the point which was raised by my friend, Shri Unnikrishnan. I thought that was the major point. It was fortified by my old friend, Shri Vajpayee, that this transfer of gold must be explained. The Minister came here.....